Dm Momain Colliery

593. SHRI I'RANAB KUMAR MUKIERJEE : SHRI KALYAN ROY :

Will the M nister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pl> ased to state :

- (a) the reaso; s for not putting up the Dh'emomain co iery and its property for sale by auction i > far; and
- (b) whether Government propose to finalise the dat of auction; if not, the reasons thereof.'

THE MINISTER OF STATE IN THE MINISTRY O FETROLEUM AND CHEMICALS, ND MINES AND METALS (SHRI MTI RAJ SINGH CHAUDHARY) : (a and (b) The information is being collects and will be laid on the Table of the Ho te.

NEPAL'S EFFORT TO RESOLVE INDO-PAK)II FERENCES

- 594. SHRI ISfDER SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to stale:
- (a) whether tl e Government of Nepal have, at the behc t of the Pakistan Government, made any approach to the Government of India o resolve the Indo-Pak differences on tl s issues of Kashmir and Farakka; and
- (b) if so, the Government of India's reaction thereto

THE MINIS ER OF EXTERNAL AFFAIRS (SARI > AR SWARAN SINGH) : (a) No, Sir.

(b) Does not; rise. PRICE OF LAND AT

JANAKPURI, NEW**eLBJ**

- 595. SHRIS/NDANARAYANAPPA: Will the Minis :r of HEALTH AND FAMILY PLA sJNING AND WORKS, HOUSING AN) URBAN DEVELOPMENT be pleasec to state :
- (a) whether th i price charged for land on which sing; double storey houses are built and solo by the D.D.A. to person of Low income jroup in Janakpuri, New Delhi, are at subsidised rate;
- (b) whether at the time of registration of conveyance/le; se deed, buyers have to pay registration fees both on the cost of land as well as co> t of houses;
- (c) whether the D.D.A. offers only built houses to persons of low income group

- and to those persons who cannot procure land at suitable rates; and
- (d) if the answers to parts (a) to (c) above be in the affirmative, whether the i D.D.A. proposes to take up the matter with Delhi Administration for levying of the said registration fees on cost of land only or subsidise the registration fees themselves in cases of persons of low income group?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K.K. SHAH): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Developed plots as well as built houses are offered to persons in the low income group.
- (d) No such proposal is under consideration nor does it appear desirable.

COMPULSORY INSURANCE SCHEME FOR JAWANS

- *596. SHRI SURAJ PRASAD: Will the Minister of DEFENCE be pleased to
- (a) whether it is a fact that the Indian Exservicemen league has recently made a demand for the introduction of a compulsory Insurance Scheme for Jawans in which the premium is to be shared equally by the jawans and Government; and
- (b) if so, what action has been taken by Government in the matter?

THE MINISTER OF DEFENCE (SHRI .IAGJ1WAN RAM): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

- (a) Yes, Sir. One of the Resolutions passed by the League requested Govern ment to introduce a 'Compulsory Insurance Scheme for a minimum period of fifteen years for Jawans, as an immediate cushion for resettlement in civil life on retirement/ release."
- (b) The League was informed that Life Insurance was the individual responsi bility of the individual, to be financed from normal pay and allowances; and that Armer' Forces personnel cxild take out Postal Life Insurance at *normal* rates of premia the extra charge for enhanced risk to life being borne by Government,